

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : Comp.Appeal/15/2023

NAME OF THE PETITIONER(S) : Income Tax Officer

NAME OF THE RESPONDENTS : Wonder 3d works Pvt Ltd and Other

UNDER SECTION : Sec 252(3) of CA, 2013 R/w Rule 11 & 87A of NCLT Rules 2016

ORDER

Matter was passed over.

After end of the list, matter is again called.

IT Department is represented by Ld. Counsel Mr. Raj Jhabakh.

RoC is represented by Ld. Counsel Mr. Avinash Krishnan Ravi.

It is already 1.30 PM. We have to hold another Bench. No time is left.

List this application on **11.10.2023** for hearing.



(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS



(SANJIV JAIN)
MEMBER (JUDICIAL)